

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TECHMED HEALTH CENTRE AND
DIAGNOSTIC PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Techmed Health Centre & Diagnostic Private Limited Ltd
2.	Date of incorporation of corporate debtor	21st October 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110TN2008PTC069612
5.	Address of the registered office and principal office (if any) of corporate debtor	320 -A VELACHERY MAIN ROAD RAMANA NURSING HOME VELACHERY CHENNAI TN 600042 IN , - , .
6.	Insolvency commencement date in respect of corporate debtor	25/04/2022
7.	Estimated date of closure of insolvency resolution process	22/10/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	S.Vasudevan. [IBBI/IPA-002/IP- N00573/2017-2018/11740],
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Manasarovar Apartment Plot 5, Bagavathi Nagar, Medavakkam Koot Road, Chennai - 600 100 Email:kvasu1956@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Manasarovar Apartment Plot 5, Bagavathi Nagar, Medavakkam Koot Road, Chennai - 600 100 Email:kvasu1956@gmail.com
11.	Last date for submission of claims	09/05/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Same As Mentioned In Point No.10 Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Techmed Health Centre & Diagnostic Private Limited Ltd on 25/04/2022.

The creditors of Tech med Health Centre & Diagnostic Private Limited Ltd are hereby called upon to submit their claims with proof on or before 09/05/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [None at Present] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



S.Vasudevan.

[IBBI/PA-002/IP-N00573/2017-2018/11740],
(Name and Signature of Interim Resolution Professional)

Date :02.05.2022

Place: Chennai